

Gender Champions; Reward and recognition of institutions and frontline workers.

- (ii) Ministry of Health and Family Welfare: Monitoring for effective implementation of Pre-conception and Pre-Natal Diagnostic Techniques (PCP&DT) Act, 1994 includes strengthening PNDT Cells and setting up monitoring committees; Increase institutional deliveries; Promoting registration of births.
- (iii) Ministry of Human Resource Development: Ensure universal enrolment of girls; achieve decreased drop-out rate; Implement girl child friendly standards in schools; Strict implementation of Right to Education (RTE); Construction of functional toilets for girls.

#### **Plan to decriminalise sex work**

3355. SHRI DEREK O'BRIEN : Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Ministry is planning to decriminalize sex work as per the Pam Rajput Committee report;
- (b) whether the Ministry is planning to frame a national policy or Central scheme for the rehabilitation of sex workers who wish to leave;
- (c) whether the Immoral Trafficking (Prevention) Act is proposed to be amended; and
- (d) if so, the details in this regard?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) and (b) The Government is planning a National Policy for Women, as per the recommendations of the Pam Rajput Committee Report, which *inter-alia* includes the issues faced by vulnerable and marginalised women including those engaged in sex work.

- (c) No, Sir.
- (d) Question does not arise.

#### **Malnutrition guidelines of growing children**

3356. SHRI K. C. RAMAMURTHY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the current status of malnutrition amongst children below 5 years in the country;